

HIGH COURT OF JUDICATURE AT ALLAHABAD

ESTABLISHMENT SECTION

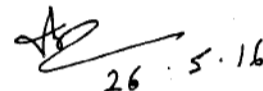
NOTIFICATION

Dated: May 26 , 2016

No. 41

Sri Rajendra Kumar Agrawal (Emp. No. 3134), Assistant Registrar, High Court, Allahabad is hereby promoted to the post of Deputy Registrar w.e.f. 21.12.2015 [A.N.], the date his junior in the Assistant Registrar cadre (namely **Sri Shiv Shambhu Dayal** (Emp. No. 3135)) took charge on the post of Deputy Registrar, along with all consequential benefits and he is posted at High Court, Allahabad.

By order of
Hon'ble The Acting Chief Justice

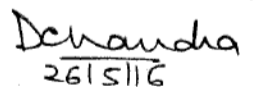

26.5.16

REGISTRAR GENERAL

No. 1845 / Establishment : Dated : Allahabad : May 26 , 2016

Copy forwarded for information and necessary action to: -

1. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette, Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Accounts), High Court, Allahabad.
4. The Joint Registrar (Confidential), High Court, Allahabad.
5. The J.R. cum Private Secretary Grade-IV to Registrar General, High Court, Allahabad.
6. The OSD (Computers) High Court, Allahabad.
7. The System Manager (Computer Centre), High Court, Allahabad with the request to **upload instant Notification on the official website of the High Court.**
8. The Section Officers, Accounts (C-1 & C-2) and Telephone Section, High Court, Allahabad.
9. The Section Officers, Admin. (E-1) and (H) Section, High Court, Allahabad.
10. Notice Board for display.


26/5/16
DEPUTY REGISTRAR
(ESTABLISHMENT)